



In The High Court of Manipur at Imphal

[CAUSELIST FOR TUESDAY, THE 22ND AUGUST, 2017]

COURT WILL SIT JUST AFTER RISING OF THE DIVISION BENCH

1. All mention to be made at 10.30 a.m. positively for listing the cases on the next following day otherwise the cases will be listed on the succeeding day.

2. Memo for citation of cases to be relied upon by the parties as authority in their favour must be supplied to the Court Master of the respective courts well in advance.

[Publish Under the Authority of Honourable the Chief Justice.]

Web site:<http://clists.nic.in>

COURT NO - 2

BEFORE

HON'BLE THE ACTING CHIEF JUSTICE

DAILY

SI. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
<u>HEARING PART HEARD</u>				
1)	WP(C)/272/2007	O.NUNGSHITOMBI AND 4 ORS Vs STATE OF MANIPUR AND 6 ORS	MR. A MOHENDRO	MR. A BIMOL GA
2)	WP(C)/431/2014	W MARJIT SINGH Vs NIT MANIPUR AND 3 ORS	MR. N BIPIN MR. S DIJESHWOR MR. S GUNABANTA MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. HS PAONAM	MR L DHANANJOY MR. KH SAMARJIT MR. KH TARUNKUMAR MR H ROMEN MR. BP SAHU
3)	WP(C)/631/2014	N LOKHO MAO Vs STATE OF MANIPUR AND ORS	MR. N CHURCHILL MR. KH GOJENDRO MR. K ROSHAN MR. M DEVANANDA	MR. Y NIRMOLCHAND MR. L RAJU MR. SHYAM SHARMA, GA MR. RS REISANG, SR.GA GA
4)	WP(C)/1030/2016	S LUKHOI SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. L ASHINIKUMAR MR. HS PAONAM MR. S DIJESHWOR MR. A ARUNKUMAR MD. JALALUDDIN	GA
5)	WP(C)/433/2017 NOT BY HON'BLE KH NOBIN, J	TUNTANBOU GUANGTA Vs STATE OF MANIPUR	MR. N BIPIN MR. HS PAONAM	GA

6)	With WP(C)/455/2017 NOT BY HON'BLE KH NOBIN, J	MICAHA PAMMEI Vs STATE OF MANIPUR	MR. N BIPIN MR. HS PAONAM	GA
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HEARING

7)	WP(C)/151/2008 WITH WP(C) 958/2014 (D/O)	BHAGWATI PRASHAD AND ANR Vs STATE OF MANIPUR AND 4 ORS	MR. M HEMCHANDRA	MR. K BIKRAM MR. KH THOUNGAMBA MR. A MODHUCHANDRA MR. L SANJOY MR NG NANDABIR SINGH MR. P TOMCHA
8)	With WP(C)/124/2015 WITH WP(C) 958/2014 (D/O)	BHAGWATI PRASAD AND ANR Vs STATE OF MANIPUR AND ORS	Mr Th Roson Mr N TEJKUMAR MR. M HEMCHANDRA	GA
9)	With MC(WP(C))/169/2014 WITH WP(C) 958/2014 (D/O)	BHAGWATI PRAHSAD AND ANR Vs STATE OF MANIPUR AND ORS	Mr L JOHNSON MR. M HEMCHANDRA	GA
10)	With MC(WP(C))/215/2015 WITH WP(C) 958/2014 (D/O)	KHURAI AHONGPUNG KANBA LUP Vs BHAGWATI PRASAD AND ORS	MR. K BIKRAM MR. KH THOUNGAMBA MRS. L KIRANMALA MR. P TOMCHA	MR. M HEMCHANDRA
11)	With WP(C)/857/2014 WITH WP(C) 958/2014 (D/O)	BHAGWATI PRASAD AND ANR Vs STATE OF MANIPUR AND ORS	MR. ROMENDRO SHARMA Mr N TEJKUMAR MR. M HEMCHANDRA	GA
12)	WP(C)/239/2008	KH.SHANTIROSE Vs UNION OF INDIA AND 3 ORS	MR. N KUMARJIT	
13)	With WP(C)/140/2012	GULAM MOHD MIR Vs UNION OF INDIA AND 2 ORS	MR. P TAMPHAMANI MR. N KUMARJIT	MR. S RUPACHANDRA, ASG
14)	WP(C)/872/2008	A.REBIKA DEVI Vs STATE OF MANIPUR AND 2 ORS	MR. BP SAHU	GA MR. I LALITKUMAR
15)	WP(C)/577/2010	ZAMSUANMUNG Vs STATE OF MANIPUR AND 4 ORS	MR. N UMAKANTA	MR. SHYAM SHARMA, GA
16)	WP(C)/187/2012	RK LILABANTA SINGH AND ANR Vs STATE OF MANIPUR AND 3 ORS	MR. A BIMOL MR. S SASI	MR. N BIPIN MR. HS PAONAM

17)	WP(C)/458/2012	ROJESKING SOIBAM Vs MLA AND 23 ORS	MR. K UMAKANTA MR. N JOTENDRO MR. H MAIPAKSANA	MR. I LALITKUMAR MR. PH SANAJAOBA MR. KH PREMIKANTA MR. TH ROMMEL MR. M HEMCHANDRA MR SARANGTHEM SURESH MR. S CHITARANJAN MR. M NILACHANDRA
18)	WP(C)/557/2012	ATDU MANIPUR Vs STATE OF MANIPUR AND 2 ORS	MR. H MAIPAKSANA MR. N JOTENDRO MR. K UMAKANTA	MR M TAPAN SHARMA MR. U AUGUSTA MR. Y NIRMOLCHAND MR. L RAJU
19)	WP(C)/781/2012	RK AGARWAL AND ANR Vs STATE OF MANIPUR AND ORS	MR. PH SANAJAOBA	
20)	WP(C)/612/2013	IO MEMCHA DEVI Vs STATE OF MANIPUR AND ORS	MR. CH ROBINCHANDRA MR. RK MOHENDRO	MR S RUPACHANDRA MR. Y NIRMOLCHAND GA
21)	With WP(C)/438/2008	S.MEMSANA DEVI Vs STATE OF MANIPUR AND 4 ORS	MR. CH ROBINCHANDRA	GA MR. S RUPACHANDRA, ASG
22)	With WP(C)/609/2013	NO LOIDANG DEVI Vs STATE OF MANIPUR AND ORS	MR. CH ROBINCHANDRA	GA
23)	WP(C)/626/2013	A TOMCHOU SINGH Vs STATE OF MANIPUR AND ORS	MR. N SURENDRAJIT MR. N KUMARJIT	MR. BR SHARMA MR. Y NIRMOLCHAND MR. I NARESHKUMAR GA
24)	CONT.CAS(C)/4/2014	JAYANTAKUMAR OINAM Vs RK HEMA KUMAR SINGH AND 3 ORS	MR. L ASHINIKUMAR MS. KSH HARICHHAYA MR. S GUNABANTA MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. HS PAONAM	MR. M HEMCHANDRA MR S BRONSON MS. BABITA TH MR. N JOTENDRO MR. M DEVANANDA MR. S JENNIFER MR. H MAIPAKSANA MR. BP SAHU MR. ROMENDRO SHARMA MR. L SHYAM
25)	With MC(CONT.CAS(C))/14/2017	RK HEMAKUMAR SINGH Vs JAYANTAKUMAR OINAM	MR. K ROSHAN	
26)	WP(C)/306/2014	JODIBALA HAObIJAM Vs RIMS AND 4 ORS	MR. M HEMCHANDRA	MR. HS PAONAM MR. L ASHINIKUMAR MR. N BIPIN MR. BP SAHU MR. S GUNABANTA MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. S DIJESHWOR
27)	WP(C)/407/2014	M GOBINDA SINGH AND 147 ORS Vs STATE OF MANIPUR AND ORS	MR DR RK DEEPAK	GA

28)	WP(C)/553/2014	CH MEMPISHAK DEVI AND ANR Vs STATE OF MANIPUR AND ORS	MR. ROMENDRO SHARMA MR S BRONSON MR. M HEMCHANDRA	GA
29)	WP(C)/586/2014	S DEVEN SINGH Vs STATE OF MANIPUR AND ORS	MS. TH PREMLATA MS. L REBIKA MR. L SEVANANDA SHARMA MR. M RAKESH	MR. I NARESHKUMAR GA MR. AMARJIT NAOREM
30)	WP(C)/665/2014	K IBOCHOU SINGH Vs STATE OF MANIPUR AND ORS	MR. H DIJEN MR. N MAHENDRA	GA DR RK DEEPAK
31)	WP(C)/432/2015 ON MENTION	H NANDAKUMAR SINGH Vs STATE OF MANIPUR AND 3 ORS	MRS. N SABIRTI MR. S JASOBANTA MR. A ROMMEL MR S SAMARJEET CGSC MR. L ASHINIKUMAR MR. S DIJESHWOR MS. KSH HARICHHAYA MR. S GUNABANTA MR. N BIPIN MR. A ARUNKUMAR MR. HS PAONAM MR. N IBOTOMBI	MR. BP SAHU GA
32)	WP(C)/37/2016 ON MENTION	TH SUSHILLA DEVI Vs UNION OF INDIA AND 3 ORS	MR N TEJKUMAR MR JUNO REHAMAN MR B PREM SHARMA MR TH ROSON MR. M HEMCHANDRA	MR. S RUPACHANDRA, ASG MR S SAMARJEET CGSC MR ASG
33)	CRP(C.R.P. Art.227)/59/2016 WITH LC RECORD, ON MENTION	THAITOUNGAM KAMEI AND 4 ORS Vs KG BUILUNGPOU KAMANG GANGMEI AND 4 ORS	MR. N RAMESHWOR MR. S SACHINDRA	MR. TH MODHU MR. A SACHIKUMAR MR ADDL. AG
34)	WP(C)/170/2016	S MUNGYAMBA Vs MANIPUR LEGISLATIVE ASSEMBLY AND 2 ORS	MR. KH LUPENJIT MR AYAM ROMESH MR. AJOY PEBAM MR. I NARESHKUMAR MR DAVID BOON MR. A MOHENDRO	MR. S SURESH, SC MR TH ROSON MR JUNO REHAMAN MR. M NILACHANDRA MR. S CHITARANJAN MR N TEJKUMAR MR. M HEMCHANDRA
35)	MC(WP(C))/231/2016	NG AVINGAOLOU AND 2 ORS Vs CH BHUPENDRO SINGH AND 6 ORS	MR. B R SHARMA (RAVI)	MR. BP SAHU
36)	With WP(C)/632/2016	CH BHUPENDRA SINGH AND 3 ORS Vs MANIPUR UNIVERSITY AND 2 ORS	MR. N CHURCHILL MR. RK KULAJIT MR. PH SANAJAOBA Ms DONNAPRIYA ASEM MR. K ROSHAN Mrs TH THAJAMANBI MR. M DEVANANDA	Mr M TAPAN SHARMA MR. A BIMOL MR. S SASI MR. A GOLLY MR. H PRABIRKUMAR Mr A PETER MR. H SURAJ MR. BP SAHU
37)	MC(WP(C))/356/2016	MU Vs AVINGNAOLOU AND 4 ORS	MR. BP SAHU MS H KUNJESHORI	

38)	With WP(C)/855/2016	NG AVINGAOLOU AND 2 ORS Vs UNION OF INDIA AND 2 ORS	Mr M.N HAOKIP MR. B R SHARMA (RAVI)	MR. A BIMOL MR. S SASI MR. H SURAJ Mr A PETER MR. BP SAHU MR. H PRABIRKUMAR MR. A GOLLY MR. S RUPACHANDRA, ASG
39)	WP(C)/470/2016	S SHANTIKUMAR SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. S GUNABANTA MS. KSH HARICHHAYA MR. L ASHINIKUMAR MR. HS PAONAM	MR. K RABEI ADDL GA
40)	WP(C)/537/2016	HL BESHEL AND 3 ORS Vs STATE OF MANIPUR AND 3 ORS	MS. H BISHESHWARI MR S THOI THOI MEITEI MR MAYONKUI NGALUNG MR. THEMREISANG MR. R DANIEL	MR SARANGTHEM SURESH GA
41)	WP(C)/704/2016	M ACHOUBA SINGH AND 29 ORS Vs STATE OF MANIPUR AND ANR	MR. RK MOHENDRO MR L ROMI SINGH MR TH KUNJARAJ SINGH MR. CH ROBINCHANDRA	GA
42)	With WP(C)/996/2016	N. IBOMCHA SINGH AND 4 ORS Vs STATE OF MANIPUR AND ANR	MR. S SHYAMCHARAN MR. P KHAMBI Mr Y BRIJNARAYAN SINGH	Dr RK DEEPAK GA
43)	WP(C)/963/2016	ATDUM Vs STATE OF MANIPUR AND ANR	MR AARON KEISHING	GA
44)	WP(C)/1015/2016	N CHANDIKUMAR SINGH Vs STATE OF MANIPUR AND ANR	MR. L ASHINIKUMAR MR. N BIPIN MR. S GUNABANTA MR. S DIJESHWOR MS. KSH HARICHHAYA MR. A ARUNKUMAR MR. HS PAONAM	ADDL GA

45)	WP(C)/5/2017	DR. NG. SENIOR AND 5 ORS Vs STATE OF MANIPUR AND 7 ORS	MS. B BIDYALAKSHMI MR. NG KUMAR	MR. N DAVID MR. TH DEEPAK MR L OMESHWAR MR. Y NIRMOLCHAND MR. U AUGUSTA MR. L ASHINIKUMAR MR. S DIJESHWOR MR. A ARUNKUMAR MR. N BIPIN MR. L RAJU MR MD ARSHAD MR. HS PAONAM MR TH HENBA MR. TH MODHU MR. S GUNABANTA MR. TH HENRY MS. KSH HARICHHAYA GA
46)	With WP(C)/281/2017	AK TAMPACKCHAO SINGH AND 4 ORS Vs STATE OF MANIPUR AND 9 ORS	Ms S LINTHOINGAMBA MR. L SHYAM Mr MURTAZA AHMED MR. N UMAKANTA MR. N JOTENDRO	MR. TH MODHU MR. TH HENRY MR. TH DEEPAK MR. L RAJU MR. U AUGUSTA MR. N DAVID Mr TH HENBA Mr L OMESHWAR MR. Y NIRMOLCHAND GA
47)	With WP(C)/748/2016	DR NG SENIOR AND 5 ORS Vs STATE OF MANIPUR AND 3 ORS	MR. NG KUMAR MR. N SHANTIKUMAR Mr A MODHUCHANDRA	MR. HS PAONAM MR. N BIPIN MR. S GUNABANTA MR. A ARUNKUMAR MS. KSH HARICHHAYA GA MR. S DIJESHWOR Mr N IBOTOMBI ADDL AG
48)	Cril. Petn./8/2017 ON MENTION	JACOB JOHN Vs STATE OF MANIPUR AND 3 ORS	MR. AJOY PEBAM MR. KH LUPENJIT MR AYAM ROMESH MR DAVID BOON MR. A MOHENDRO	PP (HC)
49)	Cril. Petn./11/2017	MD ASLAM KHAN Vs STATE OF MANIPUR	MD. JALALUDDIN	GA
50)	WP(C)/15/2017	NG NORENKUMAR SINGH Vs STATE OF MANIPUR AND ANR	MR. N SURENDRAJIT MR. P TAMPHAMANI MS L BONITA DEVI MR N ZEQUESON MR. N KUMARJIT	MR ADDL. AG
51)	WP(C)/52/2017	S KALPANA DEVI AND ANR Vs STATE OF MANIPUR AND 163 ORS	MR. KH KHOGENDRO MR. CH NIMBUS ROY MRS. N ELIZABETH MR. S RAJEETCHANDRA	MR. L ASHINIKUMAR MS. KSH HARICHHAYA MR. N BIPIN MR. GUNABANTA MR. S DIJESHWOR MR. HS PAONAM MR. A ARUNKUMAR GA
52)	With MC(WP(C))/158/2017	S KALPANA DEVI Vs STATE OF MANIPUR	MR. CH NIMBUS ROY	GA

53)	WP(C)/267/2017 ON MENTION	DR. K RAJO SINGH Vs STATE OF MANIPUR AND 3 ORS	MR. Y PAIKHOMBA MR. KH SAMARJIT	MR. M RARRY GA
54)	With MC(WP(C))/89/2017 ON MENTION	DR K LOKENDRO SINGH Vs DR K RAJO SINGH AND 3 ORS	Ms N VICTINA	GA
55)	WP(C)/366/2017	ASHOK KUMAR CHOUBEY AND 10 ORS Vs UNION OF INDIA AND 2 ORS	MR. M RARRY	MR. S RUPACHANDRA, ASG
56)	With MC(WP(C))/192/2017	UNION OF INDIA Vs ASHOK KUMAR CHOUBEY	MR. S RUPACHANDRA, ASG	
57)	WP(C)/371/2017	A AJIT SINGH Vs UNION OF INDIA AND 4 ORS	MR. N CHURCHILL MR. K ROZHAN MR. RK KULAJIT MISS. TH JOYLAKSHMI DEVI MR. NG JAGATCHANDRA MR. PH SANAJAOBA MR. M DEVANANDA	
58)	With CONT.CAS(C)/95/2017	PH ROMI SINGH Vs RAJIV MEHARSHI IAS AND 4 ORS	MR. RK KULAJIT MR. PH SANAJAOBA Ms DONNAPRIYA ASEM MISS. TH JOYLAKSHMI DEVI MR. N CHURCHILL MR. K ROZHAN MR. NG JAGATCHANDRA MR. M DEVANANDA	
59)	With CONT.CAS(C)/96/2017	NG LOKESHOR SINGH Vs RAJIV MEHARSHI IAS AND 4 ORS	MR. N CHURCHILL MR. RK KULAJIT MISS. TH JOYLAKSHMI DEVI MR. NG JAGATCHANDRA MR. PH SANAJAOBA Ms DONNAPRIYA ASEM MR. K ROZHAN MR. M DEVANANDA	
60)	With WP(C)/346/2017	HULANG JULAINGAM ANAL Vs UNION OF INDIA AND 4 ORS	MR. K ROZHAN Ms DONNAPRIYA ASEM MR. PH SANAJAOBA MR. NG JAGATCHANDRA MISS. TH JOYLAKSHMI DEVI MR. N CHURCHILL MR. RK KULAJIT MR. M DEVANANDA	Mr ASG
61)	With WP(C)/372/2017	S RADHAMOHON SINGH Vs UNION OF INDIA AND 4 ORS	MR. RK KULAJIT MR. N CHURCHILL Ms DONNAPRIYA ASEM MR. K ROZHAN MR. M DEVANANDA	Mr ASG
62)	With WP(C)/397/2017	PH ROMI SINGH Vs UNION OF INDIA	MR. M DEVANANDA	MR. S RUPACHANDRA, ASG

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| 63) | With
WP(C)/398/2017 | NG LOKESHOR SINGH
Vs
UNION OF INDIA | MR. M DEVANANDA | MR. S RUPACHANDRA,
ASG |
| 64) | With
WP(C)/408/2017 | S BISHORJIT SINGH
Vs
UNION OF INDIA | MR. M DEVANANDA | ASG |

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

- 1) Mr AARON KEISHING 21-08-2017 To 25-09-2017
- 2) MR. M HEMCHANDRA 21-08-2017 To 24-08-2017

(N ROJIT SINGH)
REGISTRAR